Annexure-7

Name of the Corporate Debtor: Haranchandra Cold Storage Private Limited; Date of commencement of CIRP: 30.10.2025; List of creditors as on: 04.12.2025

List of operational creditors (Government dues)

- 1	SI. Vo.	Details of Claimant		Details of claim received		Details of claim admitted							Amount of any			
		Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent	mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Employees' Provident Fund Organisation, RO Jalpaiguri	Ministry of Labour and Employment: Govt. of India	02-12-2025	2,83,082	2,83,082	Statutory Dues	Nil	Nil	No	Nil	Nil	Nil	-	-	-
																1
Г		Total:	·		2,83,082	2,83,082		-	-			-	-	-	-	-

Annexure-8

Name of the Corporate Debtor: Haranchandra Cold Storage Private Limited; Date of commencement of CIRP: 30.10.2025; List of creditors as on: 04.12.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

		Details of claim received		Details of claim admitted							Amount of any			
SL. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted		Amount covered by security interest	Amount covered by guarantee			Amount of contingent claim	mutual		Amount of claim under verification	Remarks, if any
	Total:		-	-			-			-	-	-	-	

Annexure-9

Name of the Corporate Debtor: Haranchandra Cold Storage Private Limited; Date of commencement of CIRP: 30.10.2025; List of creditors as on: 04.12.2025

List of other creditors (Other than financial creditors and operational creditors)

					0- 0									
		Details of claim received		Details of claim admitted							Amount			
S	ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest			% of voting share in CoC	Amount of contingent claim	mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
						-			-	-	-		-	
						-	-		-	-	-		-	
	Total:		-	-		-	-			-	-	-	-	



As per IBBI Circular dated 24.11.2021